

Seventeenth Loksabha

>

Title: Motion for the election of the one Member of Lok Sabha to the All India Institute of Medical Sciences (AIIMS), Bilaspur (Himachal Pradesh).

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I beg to move:

“That in pursuance of Section 4(g) read with Section 6(3) of the All India Institute of Medical Sciences (AIIMS) Act, 1956, the members of this House do proceed to elect, in such manner, as the Speaker may direct, one member from amongst themselves to serve as member of the All India Institute of Medical Sciences (AIIMS), Bilaspur (Himachal Pradesh) vice Shri Ram Swaroop Sharma passed away on 17.03.2021, subject to the other provisions of the said Act.”

माननीय सभापति : प्रश्न यह है:

“कि इस सभा के सदस्य अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स) अधिनियम, 1956 की धारा 6(3) के साथ पठित धारा 4(छ) के अनुसरण में, ऐसे रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अधधीन श्री रामस्वरूप शर्मा, जिनका 17.03.2021 को निधन हो गया है, के स्थान पर अखिल भारतीय

आयुर्विज्ञान संस्थान (एम्स), बिलासपुर (हिमाचल प्रदेश) के सदस्य के रूप में कार्य करने के लिए अपने में से एक सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।